

**NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH**  
**COURT NO. 1**

ITEM No.232  
CP(IB)/60(MP)2021

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Encore Asset Reconstruction Company Pvt Ltd  
V/s  
Keshav Kumar Nachani  
(Personal Guarantor)

.....Applicant

.....Respondent

**Order delivered on 15/02/2024**

**Coram:**

P. Mohan Raj, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ld. Adv. Mr. Roshan Verma (physical)  
For the Respondent : Ld. Adv. Mr. B.M. Maheshwari

**ORDER**

Due to the paucity of time, the matter could not be heard.

List the matter on **21.03.2024**.

sd/-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

Neeraj

sd/-

**P. MOHAN RAJ**  
**MEMBER (JUDICIAL)**